

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2468
ANSWERED ON:10.03.2000
DUNLOP INDIA LIMITED
LAKSHMAN CHANDRA SETH

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government of West Bengal have sought the permission of Union Government to take over Dunlop India Ltd. as Sahagunge in West Bengal; and

(b) if so, the reaction of the Union Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (DR. RAMAN SINGH)

(a): No, Sir. The Govt. of West Bengal has not sought the permission of Central Government for itself to take over Dunlop India at Sahagunge in West Bengal. However, it urged the Central Govt. to explore all possibilities and take immediate steps to invoke the provisions of the industries (Development & Regulation) Act for taking over the management of the company.

(b): The Central Government had responded that the general health of the tyre and tube industry (schedule industry concerned in the case of M/s. Dunlop India Limited) is comfortable. As reported to Parliament in the Annual Report of the Ministry of Industry for the year 1996-97, the policy of the Govt. is not take over any sick unit under the provisions of Industries (Development & Regulation) Act.

The above view was expressed in reply to Rajya Sabha Starred Question No.61 answered on 1.6.98 (copy enclosed).